

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

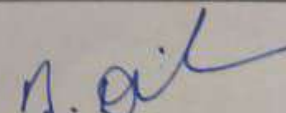
Cause List dated 29.09.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15039/2019	N. Narayanaswamy	B.M.B.
2	R.A.15022/2019	P. Saravana	N.M.M.
3	R.A.15107/2016	K.T. Venkateshmurthy	K.B.C.
4	M.A.15106/2019	Prassanna B.R.	M.B.R.
5	A.S.15027/2018	M. Thimmarayaswamy	T.R.S.
6	M.V.C.96/2019	Y.A. Srinivas	S.N.R.
7	M.V.C.71/2016	G.R.	S.N.R.
8	M.V.C.72/2016	G.R.	S.N.R.
9	M.V.C.73/2016	G.R.	S.N.R.
10	M.V.C.74/2016	G.R.	S.N.R.
11	Ex.15037/2018	R.V.L.	K.V.M.
12	G & WC 15007/2020	T.R.Rajeshwari	G.G.
13	M.C.15099/2020	Srinivasa M.	D.N.J.
14	M.C.15111/2020	M. Mahesh Das	K.M.
15	M.C.15140/2020	K. Srinivasa Gowda	
AFTERNOON SESSION			
1	S.C.15023/2019	P.P.	A.N.C.
2	S.C.15039/2019	P.P.	A.N.
3	S.C.15033/2015	P.P.	K.B.K.S.
4	S.C.15009/2017	P.P.	C.R.R.
5	S.C.15025/2017	P.P.	H.R.N.
6	S.C.15029/2018	P.P.	M.V.G.
7	S.C.15004/2019	P.P.	D.M.M.
8	S.C.15009/2019	P.P.	M.G.
9	S.C.15011/2019	P.P.	S.M.
10	S.C.15016/2019	P.P.	N.A.G.
11	S.C.15006/2020	P.P.	
12	CrI.Misc.15127/2020	M. R. Manjunatha	P.P.

13	CrI.Misc.15128/2020	Harsha R.	P.P.
14	CrI.Misc.15129/2020	Harsha R.	P.P.
15	CrI.Misc.15130/2020	L. Shivakumar	P.P.
Judgment \ Orders			
1	R.A.15106/2019	N. Narayanaswamy	
2	M.A.15030/2020	A.G. Shivanna	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 29-09-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	342/006	Vajraraj V/s. Patel Nagrajappa
2.	O.S.	379/06	Minishamappa V/s. Sathish
3.	FDP	4/07	Subbamma V/s Narayanaswamy
4.	O.S.	274/15	Mamatha V/s Chikka hanumanthappa
5.	O.S.	240/07	Chandrashekar V/s Venugopal
6.	O.S.	222/15	Venkataleshmamma V/s Narayanappa
7.	O.S.	615/08	Appannappa V/s. Muniyellappa
8.	O.S.	88/06	Munivenkataswamy V/s Muniyappa
9.	O.S.	476/15	Anitha V/s Narasimhachar
10.	O.S.	564/20	Rathnamma V/s Doddanna
11.	O.S.	76/20	Muninanjappa V/s Muttamma
12.	O.S.	638/20	Venkateshg V/s Sakamma
13.	O.S.	692/16	- Anil kumar V/s Saraswatamma
New Suits - Plaintiff/Defendants Name			
14	M.C	45/20	Amruth.K.P V/s Shilpa.B
15	R.A	16/20	Ramaswamy V/s M.Venkatapathi
AFTERNOON SESSION			
16.	O.S.	1790/06	- Ramanjinappa V/s Venkatesh
17.	O.S.	77/20	- Gowramma V/s Nagamma
18	O.S.	567/18	- Canarabank V/s Subramanya
19	O.S.	742/18	- Anjinappa V/s Akkayamma
20	O.S.	1085/19	- Venkata Subbaiah V/s Marappa
21	O.S.	242/07	- Meenakshi V/s Krishnamma
22	O.S.	188/11	- Praburaj V/s Venkata Narasamma
23	O.S.	516/15	- Muniyappa V/s Bhaskar Shetty
24	O.S.	120/12	- Channarayappa V/s Ashwatappa
25	O.S.	755/16	- Sudhakar V/s. Bhagyamma
26	O.S.	465/06	- Channappa V/s Swatappa
27	O.S.	115/20	- Mahesh Kumar V/s Venkatesh murthy
28	O.S.	540/08	- Nagarathnamma V/s Ashwathappa
29	O.S.	216/15	- Vasanthamma V/s Nagarathnamma
30	O.S.	455/07	- Nanjappa V/s Shivashankar


Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 29-09-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	365/18	- Kamakshamma V/s. Ramanjinappa
2.	O.S.	1874/06	- Marappa V/s. Anjinappa
3.	Ex.	19/19	- M.K. Vishwanatha V/s. Amarendra
4.	O.S.	2202/06	- Varalakshmi V/s. Muniyamma
5.	O.S.	800/13	- Sridhar V/s. Adilakshmi
6.	O.S.	1060/06	- Manjunathachari V/s. Munilakshamma
7.	O.S.	34/18	- Muniraju V/s. Munikrishnappa
8.	O.S.	206/06	- Muniswamappa V/s. Narayanagowda
9.	O.S.	321/15	- Kenchamuniyapa V/s. Nanjappa
10.	F.D.P.	3/18	- Bhagavanthapa V/s. Anjanappa
11.	L.A.C.	221/06	- S.L.A.O. V/s. K. Mahendra
12.	L.A.C.	220/06	- S.L.A.O. V/s. Muniyappanna
		C/w.	
13.	L.A.C.	223/06	- S.L.A.O. V/s. Gangamma
14.	O.S.	759/14	- Sriram Mahesh Babu V/s. Krishnamurthy
15.	O.S.	24/14	- B.M.Gopalakrishna V/s Ramesh and others
AFTERNOON SESSION			
16.	O.S.	91/13	- Chandrappa V/s. Shanthamma
17.	O.S.	395/16	- Krishnamurthy V/s. Muniraju
18.	O.S.	1983/06	- Ramaiah V/s. Channappa
19.	O.S.	323/20	- Sonnegowda V/s. Channarayagowda
20.	O.S.	862/14	- Rajamma V/s. Narasamma
21.	O.S.	551/20	- Gopaldaswamy Devalaya Abhivrudhi V/s. Govindarajan and Kshemabhivrudhi Sangha
22.	O.S.	384/09	- Uthanallappa V/s. Yellamma
23.	O.S.	900/06	- Jyothi Prasad V/s. Narayanappa
New Suits - Plaintiff/Defendants Name			
24.	O.S.	689/20	- Radhamma V/s. Ravikumar
25.	O.S.	692/20	- Vanajamma V/s. Manjula
26.	O.S.	695/20	- Venkatamma V/s. Rathnamma
27.	O.S.	698/20	- Lakshmaiah V/s. Muninanjappa
28.	O.S.	701/20	- Rathnamma V/s. Lakshmaiah
29.	M.C.	40/20	- Vidyakumar Hegde V/s. Ambarish Gowda
30.	M.C.	43/20	- D.N. Mahendra V/s. T. Anupamaraj

I/c. N. A. I.
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

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MORNING SESSION**HEARING**

Case No.			-	Plaintiff / Defendants Name
1.	O.S.	687/20	-	Rathnamma V/s. Pillamma
2.	O.S.	669/20	-	Devaraj V/s. Mallayappa
3.	F.D.P.	15/14	-	Mariyamma V/s. Muniyamma
4.	O.S.	469/19	-	Rajappa V/s. Arogyappa
5.	O.S.	168/16	-	Muniyappa V/s. Channappa
6.	O.S.	276/13	-	Venkataramanappa V/s. Narayanappa
7.	O.S.	56/17	-	Pradeep Kumar V/s. Krishnappa
8.	O.S.	496/17	-	Nagaraja V/s. Prameela Bai
9.	O.S.	487/09	-	Sonnegowda V/s. Chief Secretary
10.	O.S.	371/17	-	Muthyalakshmi V/s. Vijayakumar
11.	O.S.	466/13	-	Ganeshappa V/s. Puttanna
12.	O.S.	186/17	-	Sunilkumar V/s. Nagaraj
13.	O.S.	214/13	-	Venkatesha V/s. Ananda
14.	O.S.	221/13	-	Leelamma V/s. Roopa
15.	O.S.	64/10	-	Varsha V/s. Jayamma

AFTERNOON SESSION

16.	O.S.	13/10	-	Muniyamma V/s. Nagaraju
		C/w.		
17.	L.A.C.	11/18	-	S.L.A.O. V/s. Ramakrishnappa
18.	O.S.	22/10	-	Narayanaswamy V/s. Thirumalamma
19.	O.S.	377/19	-	Girisha V/s. Sumithra
20.	O.S.	591/09	-	Thimmarayappa V/s. Yellamma
21.	O.S.	574/13	-	Sandeep Kumar V/s. Hanumakka
22.	O.S.	633/20	-	Praveen V/s. Appajappa
23.	O.S.	648/20	-	Chithra V/s. Mylaraswamy
24.	O.S.	580/13	-	Manjula V/s. V.T. Mariyappa
25.	O.S.	479/09	-	Krishnappa V/s. Gangadhara
26.	O.S.	1135/06	-	Lakshamma V/s. Peddakka

New Suits - Plaintiff/Defendants Name

27.	O.S.	693/20	-	M. Hemavathi V/s. Narayanamma
28.	O.S.	696/20	-	Narayanamma V/s. Narayanaswamy
29.	O.S.	699/20	-	Munikrishnappa V/s. Yellappa
30.	M.C.	44/20	-	Sachin @ Sachik Nail V/s. Radha

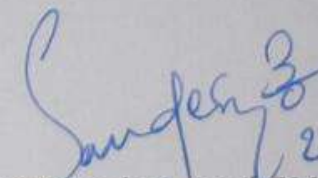
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28/09/20

II Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 29-09-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>EVIDENCE</u>
1. O.S.619/2017	1. O.S.805/2015
2. O.S.431/2008	2.O.S.369/2016
3. O.S.1/2016	3.O.S.371/2016
<u>SETTLEMENT</u>	4.O.S.377/2016
4. C.C.803/2015	5.O.S.465/2016
<u>EVIDENCE</u>	6.O.S.547/2016
5. O.S.617/2012	7.O.S.53/2018
6. O.S.625/2012	8. O.S.65/2018
7. O.S.627/2012	9.O.S.115/2018
8. O.S.997/2012	10.O.S.581/2018
9. O.S.1035/2012	11.O.S.47/2019
10.O.S.143/2013	12.O.S.221/2019
11.O.S.423/2015	13.O.S.235/2019
12.O.S.647/2015	14.O.S.103/2016
13.O.S.691/2015	<u>ORDERS</u>
14.O.S.709/2015	15. O.S.349/2014
15.O.S.785/2015	


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 29-09-2020**

AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u>
1. C.C.557/2010
2. C.C.610/2011
3. C.C.2745/2012
4. C.C.1008/2013
5. C.C.2189/2014
6. C.C.2873/2014
7. C.C.3501/2014
8. C.C.199/2010
9. C.C.565/2010
10. C.C.1467/2014
11. O.S.882/2008
12. O.S.98/2003
13. PCR .../2020 (Nataraj)
14. PCR .../2020 (Ramakrishna)
<u>NEW SUITS</u>
15. Mis.5/2020 (Chikka Anjinappa)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
26/9/2020
Addl. Civil Judge and JMFC,
Devanahalli.